

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:995
ANSWERED ON:06.03.2007
FUNDS FOR WELFARE OF TRIBES
Adhalrao Patil Shri Shivaji;Singh Shri Dushyant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the central share of each scheme sponsored by the Government for the Welfare of Tribals;
- (b) whether the State Governments have urged the Union Government to raise the share of the Central Government for implementing and achieving better results of tribal welfare schemes as reported in 'The Hindu' dated February 19, 2007;
- (c) if so, the details thereof; and
- (d) the reaction of the Union Government thereto?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a): The Ministry of Tribal Affairs provides assistance under various schemes/ programmes for the socio-economic development of Scheduled Tribes. The central share under each scheme of the Ministry is as under:

S. No.	Name of the Scheme	Central share (%)
1	Special Central Assistance to Tribal Sub Plan	100
2	Grants under proviso to Article 275(1) of the Constitution	100
3	Scheme of Post Matric Scholarships, Book Bank and Upgradation of Merit of ST Students	100
4	Scheme of Hostels for ST Girls and Boys	50
5	Establishment of Ahsram Schools in Tribal Areas	50
6	Grant to Tribal Research Institutes (TRIs)	50

- 7 Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and Award for exemplary service
 (a) Grant-in-Aid to NGOs 90
- (b) Coaching & Allied 100
- 8 Vocational Training centres in Tribal Areas 100
- 9 Educational Complexes in Low Literacy Pockets for development of women literacy in Tribal areas 100
- 10 Development of Primitive Tribal Groups (PTGs) 100
- 11 Grant-in-Aid to State Tribal Development Cooperative Corporations for Minor Forest Produce 100
- 12 Support to National/State Scheduled Tribes Finance and Development
 (a) NSTFDC 100
- (b) STDCs 49
- 13 Rajiv Gandhi National Fellowship for ST Students 100
- 14 Exchange of visits by tribals 100

(b) to (d): During the review meeting of State Secretaries in-charge of Tribal Development/ Welfare held on 13 February 2007 and the Conference of State's Ministers in-charge of Tribal Welfare/ Development held on 14 February 2007 in New Delhi, some of the State Governments had requested for raising the central share for implementing the schemes/ programmes of the Ministry of Tribal Affairs. The funding pattern under various schemes is decided by the Planning Commission.